

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**STARRED QUESTION NO.138**  
TO BE ANSWERED ON THE 26<sup>TH</sup> July, 2022

**LIME CULTIVATION**

\*138. SHRI M.V.V. SATYANARAYANA:  
SHRI KURUVA GORANTLA MADHAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware that excessive rainfall in November and December 2021 destroyed lime crop in Andhra Pradesh;
- (b) if so, the steps taken to support farmers during this difficult time;
- (c) whether any Central compensation has been provided to the lime growers;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government is aware that lack of proper prices in the last seven to eight years for lime has led farmers to avoid its cultivation; and
- (f) if so, the steps taken to redress the situation and encourage its cultivation ?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (f): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (f) OF LOK SABHA STARRED QUESTION NO.138 DUE FOR REPLY ON 26<sup>TH</sup> JULY, 2022.**

(a) to (d): Yes. An area of 227.71 Hectares of Lime crops (91.71 Hectares of Sweet Orange and 136.00 Hectares of Acid Lime) was damaged due to Heavy Rains in November 2021 as per the information received from the State Government. District wise details are given at **Annexure-I**.

The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities, including flood. For undertaking relief measures, funds are available with the State Government in the form of State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of a severe nature and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. Thereafter, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant items and norms. The report of the IMCT is considered by the Sub Committee of the National Executive Committee (SC-NEC). Thereafter, the High Level Committee (HLC) approves the final quantum of financial assistance.

Accordingly, as per information received from the State Government, an amount of Rs.18.34 Lakh has been released to 126 farmers for Sweet Orange and an amount of Rs. 27.20 Lakh released to 272 farmers for Acid Lime by Direct Benefit Transfer (DBT) mode through Revenue Disaster Management Department, Government of Andhra Pradesh.

(e) & (f): No. The area under cultivation of Lime crops (Acid Lime and Sweet Orange) during the last six years has been increasing as per the information received from the State Government. The area of Acid Lime has increased from 34,264 Hectares (2015-16) to 43,044 Hectares (2020-21). Similarly, for Sweet Orange, the area has increased from 77,940 Hectares (2015-16) to 1,10,970 Hectares (2020-21).

An area of 7705 Hectares has been covered under Sweet Orange & Acid Lime cultivation in Andhra Pradesh under Area Expansion component of Mission for Integrated Development of Horticulture (MIDH) scheme since 2016-17. The year wise details for area expansion taken in Andhra Pradesh are given in **Annexure-II**.

**Annexure-I**

**The district-wise area damaged due to Heavy Rains in November-2021**

S.No	District	Acid Lime			District	Sweet Orange		
		Area in Ha	Input Subsidy (Rs.in Lakh)	No. of farmers affected		Area in Ha	Input Subsidy (Rs.in Lakh)	No. of farmers affected
1	YSR Kadapa	120.76	24.15	234	YSR Kadapa	88.21	17.64	121
2	SPSR Nellore	11.90	2.38	32	Ananthapur	3.50	0.70	5
3	Prakasam	2.00	0.40	4	---	---	---	---
4	Kurnool	1.20	0.24	1	---	---	---	---
5	Chittoor	0.15	0.03	1	---	---	---	---
	<b>Total</b>	<b>136.01</b>	<b>27.20</b>	<b>272</b>	<b>Total</b>	<b>91.71</b>	<b>18.34</b>	<b>126</b>

**Annexure-II**

<b>Area Expansion under Mission for Integrated Development of Horticulture (MIDH)</b>			
<b>Sweet Orange/ Acid Lime Cultivation</b>			
<b>Year</b>	<b>Physical</b>		
	<b>Target in Ha</b>	<b>Achievement in Ha</b>	<b>Remarks</b>
2016-17	1656	1550	---
2017-18	0	0	Government of India during 2017-18 have allotted only Mango under perennial crops
2018-19	962	940	---
2019-20	2222	2150	---
2020-21	2000	1850	---
2021-22	1500	1215	---
<b>Total</b>	<b>8340</b>	<b>7705</b>	---

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